

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 136/397-398/NCLT/AHM/ 2016(NEW)  
CP No. 69/397-398/CLB/MB/2016 (OLD)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016**

Name of the Company: **Nishal Rajsakha  
V/s.  
BND Fashion Pvt. Ltd. & Ors.**

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KUNJAL DALAL	PCS	Resp 2 & 3	IC A.Dale
2.	COUNSEL MR. ASTAD RANDERIA			A.Randera
	A/w MR. ROHIT LALWANI			R.lalwani
	I/B KHEMANI AND ASSOCIATES			


**ORDER**

Learned Advocate Mr. Astad Randeria alongwith Learned Advocate Mr. Rohit Lalwani present for the Petitioner.

Learned PCS Mr. Kunjal Dalal present for Respondents 2&3. None present for Respondent No.1.

Respondents 2&3 filed their reply and paid costs.

List the matter on 12.12.2016 for hearing.

  
(BIKKI RAVEENDRA BABU)  
MEMBER JUDICIAL

Dated this the 17<sup>th</sup> day of October, 2016